

Transmission Corporation Limited, New Delhi, for the year 1989-90.

- (1) (i) Review by the Government on the working of the National Power Transmission Corporation Limited, New Delhi, for the year 1989-90.
- (ii) Annual Report of the National Power Transmission Corporation Limited, New Delhi, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-697/91]

Profit and Loss Account and Balance Sheet of Department of Telecommunications for 1989-90

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATION (SHRI P.V. RANGAYYA NAIDU): On behalf of Shri Rajesh Pilot, I beg to lay on the Table a copy of the Profit and Loss Account and Balance Sheet (on accrual basis) of the Department of Telecommunications, for the year 1989-90 (Hindi and English versions). [Placed in Library See No. LT-698/91]

REVIEW ON THE WORKING OF AND ANNUAL REPORT OF INDIAN MEDICINES PHARMACEUTICAL CORPORATION LIMITED, MOHAN FOR 1989-90

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the companies Act, 1956 :-

- (1) (i) Review by the Government on the working of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, for the year 1989-90.
- (ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, for the year 1989-90 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-699/91]

13.11 hrs.

ASSENT TO BILL

[English]

SECRETARY-GENERAL: Sir, I lay on the Table the Appropriation (No. 4) Bill, 1991 passed by the House of Parliament during the current session and assented to since a report was last made to the House on the 30th August, 1991.

13.11 1/2 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provisions of the rule 127 of the Rule of procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 14th September, 1991, agreed without any amendment to the